### COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# IA NO. 347 of 2017 IN DFR NO. 1214 OF 2017

**Dated: 16<sup>th</sup> May, 2017** 

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Punjab Energy Development Agency ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ....Respondent(s)

.

Counsel for the Appellant(s) : Mr. Aditya Grover

Counsel for the Respondent(s) : Mr. Anurag Sharma for R-3

### <u>ORDER</u>

(IA NO. 347 of 2017)

(Application for condonation of delay in filing)

Issue notice to the Respondents returnable on 18.07.2017. Dasti, in addition, is permitted.

List the matter on 18.07.2017.

( I. J. Kapoor ) Technical Member ( Justice Ranjana P. Desai ) Chairperson

ts/kt